

**Jaypee Infratech Limited**  
**Summary of claims**

**B. Operational creditors claim**

#	Name of the operational creditor	Date of claim	Claims Filed (INR crores)	Claims Admitted (INR crores)	Note
1	Yamuna Expressway Industrial Development Authority	23-Aug-17	6,111.6	461.0	1
2	Income tax department	28-Sep-17	3,334.3	-	2
4	Jaiprakash Associates Ltd. (JAL)	23-Aug-17	261.8	-	3
3	SBI capital markets Ltd.	24-Aug-17	3.8	2.7	4
5	JIL Information Technology Ltd.	21-Aug-17	0.4	0.4	
6	Kone Elevator India Private Ltd.	23-Aug-17	0.3	0.0	4
7	IDBI Capital Markets and Securities Ltd.	23-Aug-17	0.2	0.1	4
8	Mitsubishi Elevator India Private Ltd.	21-Aug-17	0.1	0.0	4
9	Advance Panels and Switchgears	23-Aug-17	0.1	0.0	4

**Notes:**

1. We have reconciled YEIDA claim for INR 461 mainly comprising INR 51.4 crores towards pending works (against INR 98.1 crore claimed by YEIDA) and INR 409.6 crores towards EDC and interest (against INR 624.6 crore claimed by YEIDA). INR 2,024 crores is claimed against works to be taken in future against which INR 767 crores has been reconciled (not considered in reconciled amount as it pertains to future works).  
Out of the total un-reconciled claims by YEIDA, INR 1,689 crores is towards additional compensation to farmers, which is under arbitration and the balance INR 1675.9 crores is not accepted as the works are not part of the approved DPR or have been deleted from the scope of Work.
2. Of the total claim, INR 1,276 crores is pending before ITAT and for balance amount of INR 2,058 crores, JIL has received a favourable order from ITAT. JIL has received an order dated 29 September 2017 from Income tax, initiating a penalty of 100% of the tax amount. This matter being currently under litigation has not been considered in the amount to be admitted against the claims filed, however the same has been considered as contingent liability in the books of accounts.
3. Of the total claim, INR 212 crores pertains to promoter's contribution and considered as equity. Balance claim of INR 49.72 crores pertains to works executed, out which only INR 30.89 is outstanding in the books of accounts. Corresponding to the amount payable to JAL, there is a gross receivable of INR 994 crores from JAL as on 9 Aug 2017. Adjusting payables from receivables results in net receivables, accordingly, the admitted claim has been considered NIL.
4. Claim as per books admitted, interest and penalty claimed has been rejected.



Company under Corporate insolvency resolution  
process by NCLT Order, dated August 9, 2017